

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
6	11.8.94	<p><u>O.A.177/94 read with M.A.413/94.</u></p> <p><i>time to file</i></p> <p>The prayer for counter made in M.A.413 of 1994 dated 22.7.1994 by respondents' counsel Mr. Akhyay Kumar Misra is rejected as notices were already served on 6.4.1994 after filing of this petition and so far no counter has been filed.</p> <p>2. This is a simple case in which the petitioners in Group 'C' posts borne in Class III service, as Technical Operators have claimed arrears/salary fixed in the grade of Rs.975-1540/- with effect from 1.1.1986. The circumstances under which this petition ^{came} could be filed have been stated ^{ad longum} at longum in the petition. A selection committee consisting of Administrative Officer, Senior Geologist and Senior Chemist conducted the interview. The applicants were selected and were appointed in August, 1984 and in November, 1985 respectively. Rs.196-230/- and Rs.210-290/- were coming under Group 'D' service. These scales were revised to Rs.750-940/- and Rs.800-1150/- with effect from 1.1.1986. The unrevised scale of pay of Rs.260-400/- of the lowest Group 'C' post was revised to Rs.975-1540/- with effect from 1.1.1986. The fact of up-gradation of Section Cutter, technical and laboratory Attendants to Group 'C' (Class III) was not placed before the Fourth Pay Commission and</p>	

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Received copy of the
judgment of 11.8.94 before

18/8/94 A.S.C